

The Chief Executives of
all public sector banks.

Dear Sir,

Security Arrangements in
public sector banks
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As you are aware, the recommendations of the Working Group on Security Arrangements in banks have been circulated by the Government amongst public sector banks in August 1983. The various recommendations made therein, particularly those relating to security mix, are to be implemented by banks in a phased manner, keeping in view the cost-benefit factor. The banks have been furnishing to us from time to time information relating to steps taken by them in implementing these recommendations. However, as questions are raised in Parliament on matters relating to the implementation of the recommendations of the Working Group, we shall be glad if you will please arrange to let us have urgently the following information as on the 30th September 1985.

1. Number of branches considered vulnerable.
2. Number of branches provided with -
 - i) Armed guards
 - ii) Unarmed guards
3. Number of branches in which alarm system has been provided.
4. Number of branches in which other security mix has been provided
 - a) Collapsible doors/shutters at the main entrance.
 - b) Night latches/auto locks to cashiers' cabins
 - c) Grill gates to strong rooms.
 - d) Cash vans for remittance of cash
 - e) Closed circuit - TVs.
 - f) Time lock devices.
5. Number of currency chests provided with armed guards or police guards.

Yours faithfully,

V. L. Iyer
(V.L. Iyer)
Deputy Chief Officer.

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Security
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